



2

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/11/2016 AT 10.30 AM

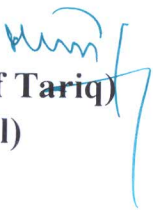
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/101/2016
NAME OF THE PETITIONER(S) : Vis-Ram Financial Services Private Limited
NAME OF THE RESPONDENT(S) : Metafilms (India) Limited & 33 others
UNDER SECTION : 111, 111A, 235(2), 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	N. P. Vijaykumar R. Pradeep	Counsel for Respondents 1-31 & 33	
2.	VISRAM FINANCIAL SVCS. P.L.D. Adv. R. SUBRAMANIAN (PETITIONER)	R. SUBRAMANIAN ADVOCATE FOR COUNSEL VIMAL SARATHY Petitioner - 1	

ORDER

Counsel representing both the parties are present. Counsel for petitioner submitted that pleadings in the main CP are completed. Counsel for R1 to R31 and R33 submitted that CA-2/2013 is pending which relates to the maintainability of the main petition. The said CA may be treated as the supplementary to the counter filed by the respondents. Both counsels are directed to submit their final arguments in the main CP. Put up on **28.11.2016 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)